COURT NO. 30

THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM-PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (A P S E B)					
1	WP/34319/2026 IA 1/2026 Direction Petition	BADATALA CHANDRA SHEKAR Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR SERVICES II	PRAKASAM
ADMISSION (EXCISE)					
2	WP/34278/2026 IA 1/2026 Suspension Petition	G. RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I GP FOR HOME	VISAKHAPATNAM
ADMISSION (HOME)					
3	WP/33253/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	K.SUDHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR SERVICES I THOTA SUNEETHA	GUNTUR
4	WP/33258/2026 IA 1/2026 Stay Petition	MANGALI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR SERVICES I	KURNOOL
5	WP/34259/2026 IA 1/2026 Suspension Petition	PEDDINTI VIJAYA BABU Vs THE STATE OF ANDHRA PRADESH	G VENKATA KRISHNAIAH	GP FOR SERVICES I	GUNTUR
6	WP/34325/2026 IA 1/2026 Direction Petition	KAILE VIJAYA PAL Vs THE STATE OF ANDHRA PRADESH	ELURU SESHA MAHESH BABU	GP FOR SERVICES I	WEST GODAVARI
7	WP/34369/2026 IA 1/2026 Suspension Petition	BELLA CHINNA MALLAIAH Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR SERVICES I	GUNTUR
ADMISSION (CO-OP SOCIETIES)					
8	WP/34377/2026 IA 1/2026 Direction Petition	CHINTAPALLI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II	WEST GODAVARI
9	WP/34404/2026 IA 1/2026 Direction Petition	SRI K.B.V.V.SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II	WEST GODAVARI
ADMISSION (MEDICAL AND HEALTH)					
10.1,10.2,10.3 along with 10					
10	WP/31679/2026 IA 1/2026 Direction Petition	ANIMELLI SULOCHANA Vs THE STATE OF ANDHRA PRADESH	THOPURI AJAY KUMAR	GP FOR SERVICES I	WEST GODAVARI
10.1	WP/32349/2026 IA 1/2026 Direction Petition	APPANA HEMA LATHA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES I	VISAKHAPATNAM
10.2	WP/32350/2026 IA 1/2026 Direction Petition	JANAGAM JAYA NAGAMANI Vs	A RAJENDRA BABU	GP FOR SERVICES I	CHITTOOR

		THE STATE OF ANDHRA PRADESH			
10.3	WP/32351/2026 IA 1/2026 Direction Petition	HAPPY RUTH VANA Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES I	GUNTUR
11	WP/34231/2026 IA 1/2026 Direction Petition	DR. P. SAI SRINIVASA RAO Vs THE OFFICE SUPERINTENDENT	P V KRISHNAIAH	GP FOR SERVICES I	EAST GODAVARI
12	WP/34232/2026 IA 1/2026 Suspension Petition	MOPADA VENKATA JAGAN MEGHANAD Vs THE DIRECTOR OF THE SECONDARY HEALTH	P V KRISHNAIAH	GP FOR SERVICES I	GUNTUR
13	WP/34337/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M JHANCY MALAY Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY	GP FOR SERVICES I	EAST GODAVARI
14	WP/34355/2026 IA 1/2026 Suspension Petition	TANDYALA SUDHABABU Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES I	SRIKAKULAM
ADMISSION (SOCIAL WELFARE)					
15	WP/34354/2026 IA 1/2026 Direction Petition	VADDI ANANDARAO Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR SERVICES I	EAST GODAVARI
ADMISSION (REVENUE)					
16	WP/34206/2026 IA 1/2026 Direction Petition	CH SIVA RAMA KRISHNA PRASAD Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
17	WP/34280/2026 IA 1/2026 Direction Petition	LAKKOJU MANIKANTA SAI KUMAR Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR REVENUE	EAST GODAVARI
18	WP/34353/2026 IA 1/2026 Direction Petition	RAJAPPA SURYAPRAKASH NARESH ALIAS R.S.NARESH Vs THE STATE OF A.P.	T S N SUDHAKAR	GP FOR SERVICES I	ANANTAPUR
ADMISSION (MUNICIPAL ADMN.)					
19	WP/34293/2026	K.V.VIJAYA PARVATHI Vs THE STATE OF ANDHRA PRADESH	T KOTESWARA RAO	GP FOR SERVICES IV	EAST GODAVARI
ADMISSION (EDUCATION)					
20	WP/34292/2026 IA 1/2026 Direction Petition	M HARI BABU Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR SERVICES III	CHITTOOR
21	WP/34364/2026 IA 1/2026 Direction Petition	JAGGUMANTRI MADHAVI DHARANI Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR SERVICES III	VISAKHAPATNAM
22	WP/34421/2026 IA 1/2026 Direction Petition	K. TRIVIKRAMA REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES III	GUNTUR
ADMISSION (UNIVERSITIES)					

23	WP/33277/2026 IA 1/2026 Direction Petition	DR YENDA PADMINI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	SRIKAKULAM
24	WP/33703/2026 IA 1/2026 Direction Petition	DR. THANDAVA SREENIVAS Vs THE STATE OF ANDHRA PRADESH	GORANTLA MALLESWARA REDDY	GP FOR SERVICES III O UDAYA KUMAR SC For S K UNIVERSITY KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY)	PRAKASAM
25	WP/34216/2026 IA 1/2026 Direction Petition	TOLAPU VENKATESH Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA
26	WP/34335/2026 IA 1/2026 Direction Petition	MALLEM SIVA PRATAP REDDY Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	CHITTOOR

ADMISSION (STAMPS AND REGISTRATION)

27	WP/34299/2026 IA 1/2026 Direction Petition	G. SIVA KUMARI Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES I	CHITTOOR

ADMISSION (PANCHAYAT RAJ)

28	WP/29644/2026 IA 1/2026 Direction Petition	BODA ADILAXMI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES III	VIZIANAGARAM
29	WP/32881/2026 IA 1/2026 Direction Petition	S VIDYA SAGAR Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III	VISAKHAPATNAM
30	WP/34347/2026 IA 1/2026 Direction Petition	GUDIKANDULA JAGADEESH Vs THE STATE OF ANDHRA PRADESH	CHALLA HRUDAY RAJ	GP FOR SERVICES III	KRISHNA

ADMISSION (CENTRAL GOVT.)

31	WP/34185/2026 IA 1/2026 Direction Petition	RAVI SIVARAMA PRASAD Vs EMPLOYEES PROVIDENT FUND ORGANIZATION	ALLADI RADHAKRISHNA		GUNTUR
32	WP/34209/2026 IA 1/2026 Suspension Petition	LENKA LOKESH Vs UNION OF INDIA	K R K V PRASAD		VISAKHAPATNAM

ADMISSION (GAD)

33	WP/34165/2026 IA 1/2026 Direction Petition	GOGINENI BHUVANA CHANDRA Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES III	GUNTUR

ADMISSION (Finance and Planning)

34	WP/34183/2026 IA 1/2026 Suspension Petition	D. SATYANAND BABU Vs THE STATE OF ANDHRA PRADESH	S SIVA KUMARI	GP FOR FINANCE PLANNING	YSR KADAPA

ADMISSION (APSRTC)

35	WP/32782/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MOKKA DURGA CHAITANYA REDDY Vs THE STATE OF ANDHRA PRADESH	ACHUTARAMAIAH SRAVANAM	GP FOR TRANSPORT	EAST GODAVARI
36	WP/34399/2026	M BURAMMA Vs THE STATE OF ANDHRA PRADESH	MALLIKARJUNA RAO CH	GP FOR SERVICES II	EAST GODAVARI

ADMISSION (CORPORATION)

37.1,37.2,37.3,37.4,37.5 along with 37

37	WP/32896/2026 IA 1/2026 Direction Petition	P V V SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	CHILAMKURTHI SATYA DEV NAIDU	GP FOR SERVICES III GP FOR SERVICES I C	EAST GODAVARI
37.1	WP/29639/2025 IA 1/2025 Direction Petition	G SUDHAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR SERVICES I GP FOR SERVICES II	ANANTAPUR
37.2	WP/7987/2026 IA 1/2026 Direction Petition	V VANI KUMARI Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR SERVICES I GP FOR SERVICES III	WEST GODAVARI
37.3	WP/14835/2026 IA 1/2026 Direction Petition	D VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR SERVICES III GP FOR FINANCE PLANNING	KRISHNA
37.4	WP/16340/2026	SRI PANDILLAPALLI SRINIVASA KUMAR Vs THE STATE OF ANDHRA PRADESH	HARSHITHA G. S.	GP FOR SERVICES III GP FOR SERVICES I	GUNTUR
37.5	WP/29369/2026 IA 1/2026 Direction Petition	D KRISTAPPA Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR GENERAL ADMINISTRATION M L NEELIMA GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	ANANTAPUR

ADMISSION (SPORTS & YOUTH SERVICES)

38	WP/33311/2026 IA 1/2026 Direction Petition	G RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR SERVICES II GP FOR SERVICES III G SAI NARAYANA RAO SC For SAAP	YSR KADAPA

COURT NO. 30

THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST-PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
39	CC/1977/2026 (WP/33130/2016)	KOSURI VEERA PRAJANAIK Vs N V V SATYANARAYANA	T V SRI DEVI	KRISHNA RAO M	EAST GODAVARI
FOR WITHDRAWAL					
40	WP/9118/2025 IA 1/2025 Stay Petition IA 1/2026 Leave Petition	DR. KAZA SURESH BABU Vs THE STATE OF A.P	HARSHA VARDHANA RAO C	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	KRISHNA
PART-HEARD CASES					
41.1,41.2,41.3 along with 41					
41	WP/21176/2025 IA 1/2025 Direction Petition	ANNAVARAPU (THATINENI) ARUNA KUMARI Vs THE STATE OF AP	KIRAN KUMAR MADIRA	GP FOR SERVICES I	KRISHNA
41.1	WP/21183/2025 IA 1/2025 Direction Petition	VINUKONDA PRUDHVIRAJ Vs THE STATE OF A.P.	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	KRISHNA
41.2	WP/23812/2025 IA 1/2025 Direction Petition	PENUMALA VARA LAKSHMI Vs THE STATE OF AP	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	EAST GODAVARI
41.3	WP/23857/2025 IA 1/2025 Direction Petition	GUNJA MOHAN Vs THE STATE OF AP	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	SPS NELLORE
42.1 along with 42					
42	WP/24770/2025 IA 1/2025 Direction Petition	MEDIBOYINA SUJATHA Vs THE STATE OF AP	G V S KISHORE KUMAR	GP FOR SCHOOL EDUCATION	WEST GODAVARI
42.1	WP/25579/2025 IA 1/2025 Direction Petition	KOTHAPALLI KEERTHI PRIYA Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR SERVICES II	CHITTOOR
43.1,43.2 along with 43					
43	WP/32676/2025 IA 1/2025 Direction Petition	P CHANDRA SEKHAR RAJU Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
43.1	WP/32861/2025 IA 1/2025 Direction Petition	MADAPURI BHASKAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
43.2	WP/33941/2025 IA 1/2025 Direction Petition	Y CHANDRAMOULI REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
SPECIALLY MENTIONED CASES					

44	WP/2581/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	DABBUGOTTU SUBBA RAO Vs THE HONBLE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT	DODDAKA HARSHA VARDHAN	GP FOR SERVICES III GP FOR SERVICES II	PRAKASAM

45.1 along with 45

45	WP/6721/2025 IA 1/2025 Direction Petition IA 1/2026 Miscellaneous Petition	MADDALI SRINIVASA RAO Vs THE UNION OF INDIA	P DURGA PRASAD	Y V ANIL KUMAR (Central Government Counsel) P VENKATA RAO SC For APSRTC T BALAJI(SC FOR EPFO)	KRISHNA
45.1	WP/21755/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	ARAJA SIVARAMA KRISHNAIAH Vs THE UNION OF INDIA	P DURGA PRASAD	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) P VENKATA RAO SC For APSRTC T BALAJI(SC FOR EPFO) ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KRISHNA
46	WP/8689/2025 IA 1/2025 Direction Petition	BIKKINA AJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SERVICES II M R K CHAKRAVARTHY	EAST GODAVARI
47	WP/12232/2025 IA 1/2025 Direction Petition	YERIPELLI RAMBABU Vs RASTRIYA ISPATH NIGAM LIMITED	K NAGA PHANINDRA	KIRAN KUMAR VADLAMUDI	VISAKHAPATNAM
48	WP/13053/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	VOOLAKA NARASIMHA RAJU Vs THE STATE OF ANDHRA PRADESH	PATNAYAKUNI VENKATA UMA MAHESH	GP FOR SERVICES I	VIZIANAGARAM
49	WP/2637/2026 IA 1/2026 Direction Petition	D H PADMA BAI Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SERVICES III	ANANTAPUR
50	WP/8995/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition	P RAM MOHAN Vs THE STATE OF ANDHRA PRADESH	SHAIK KARIMULLA	GP FOR SERVICES I GP FOR SERVICES I CS 02/11	GUNTUR
51	WP/15479/2026 IA 1/2026 Direction Petition	DR M R PADMAJA Vs P L N REDDY	SATYA SREENIVASA RAO K	V V PRABHAKARA RAO GP FOR SERVICES III	ANANTAPUR
52	WP/19648/2026 IA 1/2026 Direction Petition	G.KIRANKUMAR Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR SERVICES II	SPS NELLORE

53.1,53.2 along with 53

53	WP/23038/2026 IA 1/2026 Direction Petition	K. AJAI KUMAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I GP FOR SERVICES III	SRIKAKULAM
53.1	WP/24900/2026 IA 1/2026 Direction Petition	A SITARAMAYYA Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I GP FOR SERVICES III GP FOR SERVICES I	EAST GODAVARI
53.2	WP/26592/2026 IA 1/2026 Direction Petition	K.C.MADDILETY Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III GP FOR SERVICES I	KURNOOL

54.1 along with 54

54	WP/31797/2026 IA 1/2026 Direction Petition	KOTANKA VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III	GUNTUR
54.1	WP/22789/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition	KOTANKA VUJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES I KAMBHAMPATI RAMESH BABU GP FOR SERVICES I	GUNTUR

FOR ADMISSION

55	CC/1820/2026 (WP/38482/2015) IA 1/2026 Recall Petition IA 2/2026 Recall Petition	PONNAM PADMAVATHI (DIED) Vs V. VIJAYA RAJU IAS	V V N NARASIMHAM	S PRANATHI	GUNTUR

ADMISSION (A P S E B)

56	WP/5761/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Direction Petition	CH.CHITTEMMA Vs THE STATE OF ANDHRA PRADESH	THOKALA DEVENDRA	GP FOR SERVICES I VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI V V SATISH C	GUNTUR

57.1,57.2,57.3,57.4,57.5,57.6,57.7,57.8,57.9,57.10,57.11 along with 57

57	WP/15034/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	GORIJALA APPARAO Vs THE STATE OF AP	J RAVI KUMAR	GP FOR SERVICES I V V SATISH (SC for APEPDCL) V V SATISH	KRISHNA
57.1	WP/21454/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	VINJAMALLA SUBHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.2	WP/21960/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	KARI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.3	WP/21965/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	N. KAMALA RAJU Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES II V V SATISH	KRISHNA
57.4	WP/22053/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	DONEPUDI ANAND Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.5	WP/22190/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	UPPATI KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.6	WP/23012/2026 IA 1/2026 Suspension Petition	THOTA KALI KRISHNA GANESH Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.7	WP/23168/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	A NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR ENERGY V V SATISH	KRISHNA

57.8	WP/23212/2026 IA 1/2026 Suspension Petition IA 2/2026 For Being Mentioned IA 3/2026 Vacate Stay Petition	N RAVI BABU Vs THE STATE OF ANDHRA PRADESH	NEHEMIAH PERIKE	GP FOR SERVICES I V V SATISH	KRISHNA
57.9	WP/23215/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	G.STALIN BABU Vs THE STATE OF ANDHRA PRADESH	NEHEMIAH PERIKE	GP FOR SERVICES I V V SATISH	KRISHNA
57.10	WP/23932/2026 IA 1/2026 Suspension Petition	CHINTALACHERUVU VIJAYA BABU Vs THE STATE OF ANDHRA PRADESH	GANTA PRASAD	GP FOR SERVICES I V V SATISH	KRISHNA
57.11	WP/30092/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	SAGGURTHI YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR SERVICES II V V SATISH	KRISHNA
58	WP/28900/2026 IA 1/2026 Direction Petition	KAJA ANKA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR ENERGY K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
59	WP/29947/2026 IA 1/2026 Direction Petition	G RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES II V V SATISH	PRAKASAM
60	WP/30204/2026 IA 1/2026 Direction Petition	ANDHRA PRADESH STATE ELECTRICITY EMPLOYEES UNION NO - 327 Vs THE STATE OF ANDHARA PRADESH	DR G V RAVI	GP FOR SERVICES II VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE

ADMISSION (CIVIL SUPPLIES)

61	WP/7969/2026 IA 1/2026 Suspension Petition	SMT.K.MEENA KUMARI Vs THE STATE OF ANDHRA PRADESH.	BHARAT BABU.N	GP FOR SERVICES II	KRISHNA
62	WP/28929/2026 IA 1/2026 Direction Petition	D SRUJANA Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR SERVICES IV	KRISHNA

ADMISSION (ENDOWMENTS)

63.1 along with 63

63	WP/15373/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	P. SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR SERVICES II CHINTAPALLI SRINIVAS D V SASIDHAR K B RAMANNA DORA GP FOR ENDOWMENTS	VISAKHAPATNAM
63.1	WP/30997/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	K PADMAJA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II CHINTAPALLI SRINIVAS V V N NARASIMHAM	VISAKHAPATNAM
64	WP/30125/2026 IA 1/2026 Direction Petition	SRI DURGA MALLESWARA SWAMYVARLA DEVASATHANA VYDIKA COMMITTEE Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	KRISHNA

65	WP/30301/2026 IA 1/2026 Direction Petition	P. SURESH BABU Vs THE TIRUMALA TIRUPATI DEVASTHANAMS	CHALLA SIVASANKAR	C SRINIVASA BABA	CHITTOOR

ADMISSION (EXCISE)

66	WP/25877/2025 IA 1/2025 Direction Petition	MALLELA LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	GUNTUR

ADMISSION (HOME)

67.1,67.2,67.3,67.4 along with 67

67	WP/16426/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	S LAVANNA Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR SERVICES I GP FOR SERVICES I C	GUNTUR
67.1	WP/16568/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	M. MADHAVA Vs THE STATE OF ANDHRA PRADESH	S SIVA KUMARI	GP FOR SERVICES I S.SYAM SUNDER RAO SC cum Spl P.P. For ACB VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
67.2	WP/20746/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	CHENNUR SHAIK NIYAZ AHAMMED Vs THE STATE OF ANDHRA PRADESH	Y N VIVEKANANDA	GP FOR SERVICES II S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	YSR KADAPA
67.3	WP/22107/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 1/2026 Vacate Stay Petition	P. PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	KURNOOL
67.4	WP/22467/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	MERUGU MUKKANTI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES I	WEST GODAVARI
68	WP/21888/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SHAIK IMROSE BEGUM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES I Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats G SAI NARAYANA RAO SC For SAAP GP FOR SERVICES II	ANANTAPUR
69	WP/29219/2025 IA 1/2025 Suspension Petition	K RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	VENKATA SWAMY BINGI	GP FOR SERVICES I	KURNOOL
70	WP/27025/2026 IA 1/2026 Direction Petition	SMT. K. SULOCHANA Vs THE STATE OF ANDHRA PRADESH	DONDAPPAGARI SAI SIDDI SRIKHAR	GP FOR SERVICES I	SPS NELLORE

71.1,71.2,71.3,71.4,71.5,71.6 along with 71

71	WP/29677/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition	MUPPIRI SATYA SANKAR Vs THE STATE OF ANDHRA PRADESH	CHALLA HRUDAY RAJ	GP FOR SERVICES I G.SAI LOCHAN	GUNTUR

71.1	WP/13233/2026 IA 1/2026 Stay Petition	B GOPI Vs THE STATE OF AP	N ASWARTHA NARAYANA	GP FOR SERVICES I	GUNTUR
71.2	WP/28649/2026 IA 1/2026 Direction Petition	NAMBALLA KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR HOME	SRIKAKULAM
71.3	WP/29634/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition	YENUMULA DAVID Vs THE STATE OF ANDHRA PRADESH	BAMMIDI SIDDA VENKATA SAI ARAVINDA BABU	GP FOR SERVICES I ADDL ADVOCATE GENERAL G.SAI LOCHAN	GUNTUR
71.4	WP/29816/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition	KALISETTY VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	BAMMIDI SIDDA VENKATA SAI ARAVINDA BABU	GP FOR SERVICES I N ASWARTHA NARAYANA KAVITHA GOTTIPATI	CHITTOOR
71.5	WP/29959/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	SHAIK RIYAZ AHMED Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I KAVITHA GOTTIPATI	PRAKASAM
71.6	WP/29960/2026 IA 1/2026 Suspension Petition	M RAKSHANA KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	SPS NELLORE

ADMISSION (OTHER SUBJECTS)

72	WP/9465/2025 IA 1/2025 Stay Petition IA 2/2025 Condone Delay Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Receive Docs Petition IA 2/2026 Implead Petition	DWARASILA SHASHINDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR SERVICES I GP FOR SERVICES I G.SEENA KUMAR SC For APPSC SODUM ANVESHA	PRAKASAM

ADMISSION (CO-OP SOCIETIES)

73.1 along with 73

73	WP/17875/2026 IA 1/2026 Direction Petition	MANCHALA DHARMA RAO Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR COOPERATION BRAHMANANDA REDDY SOMASANI (SC for AP State Cooperative Bank)	EAST GODAVARI
73.1	WP/17014/2024 IA 1/2024 Direction Petition IA 1/2025 Direction Petition	MANCHALA DHARMA RAO Vs THE STATE OF AP	N SIVA REDDY	GP FOR SERVICES II BRAHMANANDA REDDY SOMASANI (SC for AP State Cooperative Bank)	EAST GODAVARI
74	WP/27274/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	HARIDASU SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES II K N VIJAYA LAXMI	GUNTUR

ADMISSION (IRRIGATION)

75	WP/30441/2026 IA 1/2026 Suspension Petition	D. SARASWATHI DEVI Vs THE STATE OF ANDHRA PRADESH	VASAVI RATNA KUMARI DANDAMUDI	GP FOR SERVICES II	SRIKAKULAM

ADMISSION (MEDICAL AND HEALTH)

76.1 along with 76

76	WP/15276/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 For Being Mentioned IA 4/2026 Vacate Stay Petition IA 5/2026 Vacate Stay Petition IA 6/2026 Modification	V KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC SRINIVAS BOBBILI GP FOR SERVICES IV	KRISHNA
76.1	WP/29884/2026 IA 1/2026 Direction Petition	D.R.CH.SURYA KUMAR Vs THE STATE OF ANDHRA PRADESH	SAI PRAKASH GUDIPATI	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC	KRISHNA
77	WP/28031/2026 IA 1/2026 Suspension Petition	INAVALLI SANTHAKUMARI Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	EAST GODAVARI

ADMISSION (SOCIAL WELFARE)

78	WP/16319/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SUNKARI PRAKSH REDDY Vs THE STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	GP FOR SERVICES II GP FOR SERVICES III SRINIVASA RAO MADIRAJU	EAST GODAVARI

79.1,79.2,79.3,79.4,79.5,79.6 along with 79

79	WP/26285/2026 IA 1/2026 Stay Petition	M.VIJAYA Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	KRISHNA
79.1	WP/26452/2026 IA 1/2026 Stay Petition	NAGANABOYINA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	VISAKHAPATNAM
79.2	WP/26594/2026 IA 1/2026 Stay Petition	JAMPANA VIJAYA JYOTHI Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	KRISHNA
79.3	WP/27121/2026 IA 1/2026 Stay Petition	SIDDABATTULA VENKATA SANDEEP Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	VISAKHAPATNAM
79.4	WP/27178/2026 IA 1/2026 Direction Petition	N. NAGAMANI Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	VISAKHAPATNAM
79.5	WP/28418/2026 IA 1/2026 Stay Petition	A PADMASRI Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	KRISHNA
79.6	WP/31206/2026 IA 1/2026 Stay Petition	R. ANURADHA Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES I	KRISHNA

ADMISSION (REVENUE)

80.1,80.2,80.3,80.4,80.5,80.6,80.7,80.8,80.9,80.10,80.11,80.12,80.13,80.14,80.15,80.16 along with 80

80	WP/17366/2026 IA 1/2026 Direction Petition	K GOVINDA CHARI Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY K SWARNA SESHU	ANANTAPUR

80.1	WP/17273/2026 IA 1/2026 Direction Petition	PONNAVALLI VENKATA SUBRAHMANYA SARMA Vs THE STATE OF AP	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	GUNTUR
80.2	WP/17275/2026 IA 1/2026 Direction Petition	SK CHAND BASHA Vs THE STATE OF AP	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.3	WP/17277/2026 IA 1/2026 Direction Petition	SYED SALEEM Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.4	WP/17280/2026 IA 1/2026 Direction Petition	D RAMULU Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.5	WP/17282/2026 IA 1/2026 Direction Petition	GANDIA LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.6	WP/17284/2026 IA 1/2026 Direction Petition	ORAM PRABHAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.7	WP/17294/2026 IA 1/2026 Direction Petition	AKULA ANJANA REDDY Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.8	WP/17296/2026 IA 1/2026 Direction Petition	D GOVINDAPPA Vs THE STATE OF AP	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.9	WP/17306/2026 IA 1/2026 Direction Petition	M VENKATESWARA RAO Vs THE STATE OF AP	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	CHITTOOR
80.10	WP/17321/2026 IA 1/2026 Direction Petition	B NAGAPPA Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.11	WP/17325/2026 IA 1/2026 Direction Petition	C ESWAR REDDY Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.12	WP/17334/2026 IA 1/2026 Direction Petition	BATTALA NATARAJU Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
80.13	WP/17699/2026 IA 1/2026 Direction Petition	KORAMUTLA LAKSHUMAIAH Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	YSR KADAPA
80.14	WP/17703/2026 IA 1/2026 Direction Petition	V VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	CHITTOOR
80.15	WP/17706/2026 IA 1/2026 Direction Petition	G VENKATA RAMUDU Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES I K NARSI REDDY GP FOR SERVICES II	ANANTAPUR
80.16	WP/17775/2026 IA 1/2026 Direction Petition	VALLEPU PEDDANNA Vs THE STATE OF ANDHRA PRADESH	THOMMANDRU V SARADHI	GP FOR SERVICES II K NARSI REDDY	YSR KADAPA

81	WP/29824/2026 IA 1/2026 Direction Petition	PANDRAVADA SRIRAMACHANDRAMURTY Vs THE STATE OF ANDHRA PRADESH	RAVI KIRAN A	GP FOR SERVICES I	EAST GODAVARI

FOR ORDERS

82	WP/17144/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition IA 3/2025 Leave Petition	K CHALAPATHY Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR SERVICES II GP FOR SERVICES III PAMARTHY RATHNAKAR	ANANTAPUR
83	WP/23002/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	DR.S.GOPAL Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES II GP FOR SERVICES III	KURNOOL
84	WP/7765/2026 IA 1/2026 Leave Petition	SRI ALAPAKU RAVINDRA BABU Vs THE STATE OF AP	RAVI CHANDRA BANDLAMUDI	GP FOR SERVICES II GP FOR SERVICES I	PRAKASAM

85.1,85.2,85.3,85.4 along with 85

85	WP/15607/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition IA 4/2026 Vacate Stay Petition	M ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES I	GUNTUR
85.1	WP/15391/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition	MALAPATI VENKATA KRISHNAIAH Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I	KURNOOL
85.2	WP/15848/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition IA 4/2026 Vacate Stay Petition	T.BALA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES I	GUNTUR
85.3	WP/15854/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition IA 4/2026 Vacate Stay Petition	P.SAGAR Vs THE STATE OF THE STATE OF ANDHRA PRADESHAP	G V SHIVAJI	GP FOR HOME GP FOR SERVICES I	GUNTUR
85.4	WP/18790/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Vacate Stay Petition	M.V.R.P.NAIDU Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM

86.1 along with 86

86	WP/18278/2026 IA 1/2026 Suspension Petition	DR. P. SIREESHA Vs SRI VENKATESWARA VETERINARY UNIVERSITY	KAVITHA GOTTIPATI	R CHANDRA REDDY GP FOR SERVICES I	KRISHNA
86.1	WP/23629/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	DR P SIREESHA Vs SRI VENKATESWARA VETERINARY UNIVERSITY	KAVITHA GOTTIPATI	R CHANDRA REDDY GP FOR SERVICES I	KRISHNA

ADMISSION (MUNICIPAL ADMN.)

87	WP/29703/2026	KARNE PARIPURNA CHARY Vs THE STATE OF ANDHRA PRADESH	KARNE PARIPURNA CHARY(PARTY IN PERSON)	GP FOR SERVICES II	KRISHNA
88	WP/30382/2026 IA 1/2026 Direction Petition	S.C. GOPAL SINGH Vs STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR SERVICES IV	SPS NELLORE
89	WP/30589/2026 IA 1/2026 Direction Petition	MUGGALLA CHANDRIKA Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR SERVICES IV GP FOR SERVICES III	WEST GODAVARI
90	WP/31229/2026 IA 1/2026 Stay Petition	TIPPANA LAXMANA RAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV	SRIKAKULAM

ADMISSION (EDUCATION)

91.1,91.2,91.3 along with 91

91	WP/7974/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	B.N. SURESH Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II GP FOR SERVICES I GP FOR SERVICES II	GUNTUR
91.1	WP/8045/2025 IA 1/2025 Direction Petition	MAMILLAPALLI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR
91.2	WP/8060/2025 IA 1/2025 Direction Petition	CHENNUPATI PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR
91.3	WP/8641/2025 IA 1/2025 Direction Petition	KAVERIPAKAM SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	SOMASEKHAR.M	GP FOR SERVICES II GP FOR SERVICES I	CHITTOOR
92	WP/21149/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	GUNDALA MIDHUN CHAKRAVARTHI Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II	GUNTUR

93.1 along with 93

93	WP/21665/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	BOTLA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II GP FOR SCHOOL EDUCATION	WEST GODAVARI
93.1	WP/21719/2025 IA 1/2025 Direction Petition	G K N V RAMANA MURTHY Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II	WEST GODAVARI

94.1 along with 94

94	WP/22044/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Amendment Petition IA 2/2026 Amendment Petition	AMUDALAPALLI NAGABABU Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II ADDL ADVOCATE GENERAL	KRISHNA
94.1	WP/22485/2025 IA 1/2025 Direction Petition	S SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES II ADDL ADVOCATE GENERAL	VIZIANAGARAM
95	WP/25794/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	YANDRAPU RAMESH KUMAR Vs THE STATE OF AP	SALIKITI KARUNAKAR	GP FOR SERVICES I V V N NARAYANA RAO GP FOR SCHOOL EDUCATION	GUNTUR
96	WP/8406/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	G JOYCEE Vs THE STATE OF ANDHRA PRADESH	MALLAMPATI NARENDRA BABU	GP FOR SERVICES III	KURNOOL
97	WP/28843/2026 IA 1/2026 Direction Petition	SMT. B. ROOPA RANI Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR SERVICES III RAGHU BABU KALAMATA SC For Samagra Siksha	ANANTAPUR
98	WP/29606/2026 IA 1/2026 Direction Petition	A SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR SERVICES III M L NEELIMA	ANANTAPUR
99	WP/31225/2026 IA 1/2026 Suspension Petition	SYED HIDAYATULLAH Vs THE STATE OF ANDHRA PRADESH	KHADER VALI SHAIK	GP FOR SERVICES III P DURGA PRASAD	YSR KADAPA
100	WP/32043/2026 IA 1/2026 Direction Petition	A NAGA SURESH Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR SERVICES III	KRISHNA

ADMISSION (UNIVERSITIES)

101	WP/29749/2026 IA 1/2026 Stay Petition	S. SIVA SANKAR Vs STATE OF ANDHRA PRADESH	SYED KHADER MASTAN	GP FOR SERVICES III RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI	GUNTUR
102	WP/32839/2026 IA 1/2026 Direction Petition	DR GUDIPUTI RAMALINGAPPA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III O UDAYA KUMAR SC For S K UNIVERSITY	ANANTAPUR
103	WP/33117/2026 IA 1/2026 Direction Petition	KONA NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III	VISAKHAPATNAM

ADMISSION (STAMPS AND REGISTRATION)

104	WP/32537/2026 IA 1/2026 Direction Petition	M. SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	N PRAMOD	GP FOR SERVICES I	YSR KADAPA

ADMISSION (PANCHAYAT RAJ)

105	WP/27787/2026 IA 1/2026 Direction Petition	K.MURALI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III	YSR KADAPA

106	WP/27848/2026 IA 1/2026 Direction Petition	B HARI MADHAVA RAO Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III	PRAKASAM
107	WP/27866/2026 IA 1/2026 Direction Petition	M.VIJAYABHASKARA Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III	PRAKASAM
108	WP/27891/2026 IA 1/2026 Direction Petition	SK KHAJAVALI Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III	PRAKASAM
109	WP/30077/2026 IA 1/2026 Direction Petition	T THIMMARAJU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES III GP FOR SERVICES I	ANANTAPUR
110	WP/30187/2026 IA 1/2026 Direction Petition	KONA RATNA PRAKASH Vs THE STATE ANDHRA PRADESH	MALLAVELLI NAGA SAI LALITH KUMAR	GP FOR SERVICES III	WEST GODAVARI
111	WP/31021/2026 IA 1/2026 Direction Petition	T.D. KRISHNA MURTHY REDDY Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR SERVICES III	ANANTAPUR
112	WP/32886/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	K. SWATHI ALIAS DHULI SWATHI Vs THE STATE OF ANDHRA PRADESH	SRINATH PENDYALA	GP FOR SERVICES III	VISAKHAPATNAM

ADMISSION (CENTRAL GOVT.)

113	WP/25563/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	CHAGANTIPATI VENKATA RAMAIAH Vs THE CHIEF GENERAL MANAGER	K S NAVEEN	N ASHWANI KUMAR	GUNTUR
114	WP/26230/2026 IA 1/2026 Direction Petition	MALYALA RAMACHANDRA RAO Vs THE UNION OF INDIA	PRABHU NATH VASIREDDY	V UMA DEVI T BALAJI(SC FOR EPFO)	VISAKHAPATNAM

ADMISSION (Forest)

115	WP/19230/2025 IA 1/2025 Direction Petition	CH NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
116	WP/29106/2026 IA 1/2026 Direction Petition	A NAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES IV GP FOR SERVICES II	CHITTOOR
117	WP/30200/2026 IA 1/2026 Suspension Petition	SHAIK ASIF SHARIFF Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES IV	GUNTUR
118	WP/30524/2026	PEMMASANI NAGABHUSHANAM Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	SPS NELLORE

ADMISSION (GAD)

119	WP/30617/2026 IA 1/2026 Suspension Petition	P RAMAPATHI Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR SERVICES III	-

ADMISSION (Finance and Planning)

120	WP/21196/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	M. VAMSI KRISHNA Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I KIRTHI TEJA KONDAVEETI C	KRISHNA
121	WP/28077/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Implead Petition	THE ANDHRA PRADESH STATE AUDIT NON GAZETTED OFFICERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III GP FOR SERVICES I HARANADHA RAJU KATTA	CHITTOOR
122	WP/29179/2026 IA 1/2026 Direction Petition	ALA BHAGYA SREE Vs THE STATE OF ANDHRA PRADESH	YERRAMSETTY SATYA SOWMYA	GP FOR SERVICES I	KRISHNA

ADMISSION (APSRTC)

123	WP/22395/2026 IA 1/2026 Suspension Petition	C R PULLAIAH Vs THE STATE OF ANDHRA PRADESH	P V MAHESH	GP FOR SERVICES II ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
124	WP/30717/2026 IA 1/2026 Direction Petition	POTAKAMURI KATYAYINI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR SERVICES II GP FOR REGISTRATION AND STAMPS	SPS NELLORE

ADMISSION (CORPORATION)

125	WP/28479/2026 IA 1/2026 Direction Petition	T. KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP FOR SERVICES II SURAGANI VIJAYA KUMAR	WEST GODAVARI
126	WP/32540/2026 IA 1/2026 Stay Petition	THOTA VENKATA SESHAIAH Vs THE STATE OF ANDHRA PRADESH	CHILAMKURTHI SATYA DEV NAIDU	GP FOR SERVICES II MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	SPS NELLORE

ADMISSION (WOMEN & CHILD WELFARE)

127	WP/25451/2026 IA 1/2026 Suspension Petition	BALLARI VEERESHAMMA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR SERVICES I	KURNOOL
128	WP/27740/2026 IA 1/2026 Direction Petition	M.A. KUMAR RAJA Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA

ADMISSION (ANIMAL HUSBANDARY)

129	WP/31241/2026 IA 1/2026 Direction Petition	MOHAMMAD GOUSE MOHIUDDIN Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES I	EAST GODAVARI

ADMISSION (SPORTS & YOUTH SERVICES)

130	WP/31706/2026 IA 1/2026 Suspension Petition	VEDURUPAKA SURESH Vs THE STATE OF ANDHRA PRADESH	ALLA TARUN KUMAR	GP FOR SERVICES I	EAST GODAVARI

INTERLOCUTORY

131	WP/10169/2026 IA 1/2026 Suspension Petition	MANGINA NAGA VISHNUVU Vs THE STATE OF ANDHRA PRADESH	POLISETTY RADHA KRISHNA	GP FOR SERVICES II	WEST GODAVARI
132	WP/26459/2026 IA 2/2026 Suspension Petition	ACURATI JOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	THUPILI RAVEENDRA BABU	GP FOR SERVICES III cs 23/11	ANANTAPUR

133	WP/27890/2026 IA 1/2026 Direction Petition	SMT KOPPISETTY VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	Tulasi giri G	GP FOR SERVICES I	EAST GODAVARI
134	WP/28045/2026 IA 1/2026 Suspension Petition	GURUGUBELLI DHILLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES II V V SATISH (SC for APEPDCL)	SRIKAKULAM
135	WP/30033/2026	T KRISHNA KISHORE Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	A G SATYANARAYANA RAO	P VENKATA RAO SC For APSRTC	KRISHNA

FOR COUNTER

136	WP/1921/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Amendment Petition	KATTA VENKATESH Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II MD SALEEM	VISAKHAPATNAM
137	WP/11298/2025 IA 1/2025 Direction Petition	NEELAM SIVA PRASAD Vs THE UNION OF INDIA	G V V S VARA PRASAD	Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA K ARUNA	WEST GODAVARI
138	WP/14403/2025 IA 1/2025 Suspension Petition	S V K KUMAR Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR SERVICES I	WEST GODAVARI
139	WP/30212/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	S CHENCHU KRISHNAMA RAJU Vs THE STATE OF AP	K SRINIVASA PRASAD	GP FOR SERVICES II GP FOR SERVICES I	CHITTOOR
140	WP/34162/2025 IA 1/2025 Direction Petition IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	BITRA PUMA CHANDRA RAO Vs STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II	GUNTUR
141	WP/36608/2025 IA 1/2025 Direction Petition IA 1/2026 Amendment Petition	R KOTESWARA PRASAD Vs THE STATE OF ANDHRA PRADESH	JHANSI GUDURU	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC	KRISHNA
142	WP/2846/2026 IA 1/2026 Direction Petition	BIJJAM RAM BHUPAL REDDY Vs THE STATE OF AP	K GANI REDDY	GP FOR SERVICES III RAGHU BABU KALAMATA SC For Samagra Siksha	PRAKASAM
143	WP/4278/2026 IA 1/2026 Direction Petition	POTTOLLA OBULESU Vs THE STATE OF ANDHRA PRADESH	CHUKKA KRANTHI KIRAN	GP FOR SERVICES II S PRANATHI	KURNOOL
144	WP/4355/2026 IA 1/2026 Direction Petition	JAMI VEERA VENKATA SATYANARAYANA Vs THE STATE OF AP	K SATYANARAYANA MURTHY	GP FOR SERVICES II	EAST GODAVARI
145	WP/5071/2026 IA 1/2026 Suspension Petition	SALAPU LAKSHMANNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP for Village and Ward Secretariats	VIZIANAGARAM

146	WP/5243/2026 IA 1/2026 Suspension Petition	A SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR SERVICES II T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	CHITTOOR
147	WP/5273/2026 IA 1/2026 Direction Petition	D NAGARAJU Vs THE STATE OF AP	A RAJENDRA BABU	GP FOR SERVICES I VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
148	WP/7139/2026 IA 1/2026 Suspension Petition	VASALA SUDARSANA RAO Vs THE STATE OF ANDHRA PRADESH	SUMANTH AMIRAPU	GP FOR SERVICES II AMRUTHA BOPPUDI	CHITTOOR
149	WP/9938/2026 IA 1/2026 Direction Petition	SURYAS RAVI PRAKASH RAO Vs THE STATE OF AP	K P ABHI RAM	GP FOR SERVICES III	ANANTAPUR
150	WP/10893/2026 IA 1/2026 Direction Petition	P RAJESH REDDY Vs THE UNION OF INDIA	G V SHIVAJI	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR SERVICES I	CHITTOOR
151	WP/13506/2026 IA 1/2026 Suspension Petition	MODAPOTHULA SANKARAIAH Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR SERVICES III GP FOR SCHOOL EDUCATION	YSR KADAPA
152	WP/13842/2026 IA 1/2026 Direction Petition	BANDI RAMA KRISHNA Vs STATE OF ANDHRA PRADESH	JHANSI GUDURU	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC	KRISHNA
153	WP/14404/2026 IA 1/2026 Suspension Petition	MR. K JANARDHAN Vs UNION OF INDIA	G NAGA NANDINI	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	KURNOOL
154	WP/14419/2026 IA 1/2026 Direction Petition	B. SIMHADRI RAO Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SERVICES III	EAST GODAVARI
155	WP/15794/2026 IA 1/2026 Direction Petition	DR.S.GOPAL Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR SERVICES III	KURNOOL
156	WP/17566/2026 IA 1/2026 Direction Petition	Y. ARAM REDDY Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR SERVICES I V V SATISH	YSR KADAPA
157	WP/18432/2026 IA 1/2026 Stay Petition	VUYYURU GANESH Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR SERVICES I SUNKARA CHARAN KUMAR	GUNTUR
158	WP/18647/2026 IA 1/2026 Direction Petition	AYILA KUMARI Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR SERVICES II GP FOR SERVICES I	SRIKAKULAM
159	WP/19272/2026 IA 1/2026 Direction Petition	REBBA RAJESWARI Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES II	KRISHNA
160	WP/20700/2026 IA 1/2026 Suspension Petition	V DANIEL VIJAYA RAJ Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III	KURNOOL

161	WP/22543/2026 IA 1/2026 Direction Petition	V VIJAYALAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR SERVICES III GP FOR SERVICES I	ANANTAPUR
162	WP/22833/2026 IA 1/2026 Direction Petition	KENGARA HUSSAINAPPA Vs THE STATE OF ANDHRA PRADESH	KIRAN BABU GODAVARTHI	GP FOR SERVICES III	KURNOOL
163	WP/22973/2026 IA 1/2026 Direction Petition IA 2/2026 Additional Material Petition	MADDURI SAMUEL Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR SERVICES III	KRISHNA
164	WP/23249/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	TEKI SANTHOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	SULTANA SHAIK	GP FOR SERVICES I M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
165	WP/23299/2026 IA 1/2026 Suspension Petition	Y SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II	KURNOOL
166	WP/23771/2026 IA 1/2026 Direction Petition	Y HEMA DURGAMBA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II G V SHIVAJI KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
167	WP/24131/2026 IA 1/2026 Suspension Petition	P SRINIVASA MARUTHI Vs THE STATE OF ANDHRA PRADESH	GALLA RAMA KOTESWARA RAO	GP FOR SERVICES I	GUNTUR
168	WP/24144/2026 IA 1/2026 Direction Petition	ANUPARTHI SAMSON Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES III	PRAKASAM
169	WP/24255/2026 IA 1/2026 Direction Petition	M.M. NAIDU Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR SERVICES III GP FOR SERVICES I MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VISAKHAPATNAM
170	WP/24256/2026 IA 1/2026 Direction Petition	S. ESWARA VIJAYA KANTH Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR SERVICES III GP FOR SERVICES I MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VIZIANAGARAM
171	WP/24392/2026 IA 1/2026 Direction Petition	DASARI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES III GP FOR SERVICES I	GUNTUR
172	WP/24601/2026 IA 1/2026 Direction Petition	A. SURESH BABU Vs THE STATE OF ANDHRA PRADESH	VAMSI KRISHNA VARANASI	GP FOR SERVICES I	PRAKASAM
173	WP/24745/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MORROLLA SREEDHAR Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR SERVICES I VADAPALLI RAMESH	KRISHNA

174.1 along with 174

174	WP/26956/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	K V LOKESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
174.1	WP/26006/2026 IA 1/2026 Suspension Petition	K V LOKESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR SERVICES I	KRISHNA
175	WP/27222/2026 IA 1/2026 Direction Petition	RAJULA SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	CH SRINIVAS	GP FOR SERVICES III	YSR KADAPA
176	WP/27900/2026 IA 1/2026 Direction Petition	T.G.SUBHUSHANA KUMAR Vs STATE OF ANDHRA PRADESH	A VEERASWAMY	GP FOR SERVICES I	WEST GODAVARI
177	WP/27941/2026 IA 1/2026 Direction Petition	T. NAGA MADDILETI Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR SERVICES I	KURNOOL
178	WP/30354/2026 IA 1/2026 Suspension Petition	GURUGUBELLI RAMAMOHANA RAO Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR SERVICES I	SRIKAKULAM
179	WP/31123/2026 IA 1/2026-Direction Petition	YERRAMSETTI KAMALAKUMARI ALIAS SINGAMPALLI KAMALA KUMARI Vs THE STATE OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	GP FOR SERVICES IV	KRISHNA